

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 113 of 2015 &
IA Nos. 183, 184, 185 and 186 of 2015**

Dated: 13th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Niko Resources Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sashi Prabhu
Mr. Abhas Kumar

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Mr. Sumit Kishore for R.1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Preksha Dugar for R.2

ORDER

Learned counsel for respondent No.2 seeks two weeks time to file reply. He may file the same on or before 30.05.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 15.06.2016 after serving copy on the other side.

List the matter on **05.08.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**